# GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 2548 ANSWERED ON FRIDAY, THE 17<sup>TH</sup> MARCH, 2017 [PHALGUNA 26, 1938 (SAKA)]

# CENTRAL INSTITUTION TO CHECK CHIT FUND FRAUD

#### QUESTION

# **2548. SHRI RAGHAV LAKHANPAL:**

Will the Minister of CORPORATE AFFAIRS pleased to state:

- (a) whether suggestions have been received from various quarters including the Serious Fraud Investigation Office (SFIO) for setting up of a Central Institution for checking cases of frauds indulged in by the chit funds and multi level marketing companies/schemes;
- (b) if so, the details thereof and the time by which it is likely to be set up; and
- (c) if not, the reasons therefor?

### **ANSWER**

THE MINISTER OF STATE IN THE (SHRI ARJUN RAM MEGHWAL)
MINISTRY OF CORPORATE AFFAIRS

- (a) No, Madam. No such suggestion has been received.
- (b) & (c) Does not arise in view of reply to (a) above.

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